

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. TCP 30/2010

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- Dr.Vithal V. Kasbekar
V/s
Sterling Hospitals Ltd.

Section: 397 -398 of Companies Act, 2013

ORDER

Ld. Counsel, Vidhi Chikhal appeared for the Petitioner through VC and
Ld. Counsel, Vagish Mishra a/w Shubham Sharma and Emad Khan
appeared for the Respondent nos. 1 to 4. At joint request of the Counsel
for the parties list this matter on **01.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)